## GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING) LOK SABHA UNSTARRED QUESTION NO. 143 (TO BE ANSWERED ON 16.11.2016)

## **RESERVATION POLICY**

## 143. SHRI NALIN KUMAR KATEEL: SHRI D.K. SURESH:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government is aware that there is a persistent demand from various communities for reservation in educational institutions and Government jobs;
- (b) if so, whether the Government has taken note that such demands from people are taking place in all parts of the country and creating space to think on the existing reservation system of the Government;
- (c) if so, the details thereof;
- (d) whether the Government proposes to ensure that all the poor people of the society get the benefits of reservation; and
- (e) the steps taken by the Government to work out an effective reservation policy for the welfare of all the weaker sections?

## **ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Ministerøs Office. (DR. JITENDRA SINGH)

(a) to (c): The benefits of reservation to various communities included in the list of Scheduled Caste, Scheduled Tribe or Other Backward Classes are available in Central Government services and posts and educational institutions, as per the instructions issued by Government, from time to time. Demands from various communities for inclusion of their community to avail the benefit of reservation are received by the Government from time to time. These demands are examined by the Government as per the procedure adopted by the Ministries of Social Justice and Empowerment and Tribal Affairs, in consultation with the concerned State Governments, National Commission for Scheduled Castes, Scheduled Tribes or Other Backward Classes as the case may be, Registrar General of India and other stakeholders.

(d) and (e): Instructions have been issued vide Department of Personnel and Trainingøs Office Memorandum No.36011/5/75-Estt.(SCT) dated 3.5.1975 and Office Memorandum No.36011/7/80-Estt.(SCT) dated 1.11.1980 to all Ministries/ Departments of the Central Government to strictly observe the reservation policy and other Orders relating to representation of reserved categories. Vide Office Memorandum No.43011/153/2010-Estt.(Res.) dated 4.1.2013, instructions were reiterated for setting up of reservation cells and nomination of Liaison Officers in each Ministry/Department for enforcement of orders of reservation in posts and services of the Central Government.